

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 2229 of 2014**

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

For the Petitioners : Mr. A.K.Sahani, Advocate
For the State : Mr. A.K.Yadav, G.A.-I

07/Dated: 24th June, 2020

Heard learned counsel for the parties through V.C.

2. It appears from the submission of the learned counsel for the petitioner that the counter-affidavit has already been filed in this case.

3. Office is directed to verify and place the same on the next date of hearing.

4. Mr. A. K.Yadav, learned counsel appearing on behalf of the State prays for two weeks time.

5. Prayer is allowed.

6. Put up this case on 9th July, 2020 under the same heading.

(Deepak Roshan, J.)

Amardeep/